

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
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Commercial Complex (BDA),
Indiranagar,
Bangalore - 560 038

Dated : 25-9-87

Contempt APPLICATION NO 40/87 / ()

In v.A. NO 81/87(F)

Applicant

A. Sabhapathy

vs. G.M., S. Railway & or.

To

1. A. Sabhapathy, T.No. 822,
Mechanical workshop,
Southern Railway,
Asokapuram, Mysore South,
Mysore.
2. Sh. N.R. Naik, Advocate,
211, Sri Rama Road,
II Block, Thyagaraja Nagar,
Bangalore - 560028

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~SENT~~/
~~ORDER~~ passed by this Tribunal in the above said
application on 23-09-87.

Encl : as above

[Signature]
DEPUTY REGISTRAR
~~SECTION OFFICER~~
(JUDICIAL)

RECEIVED

Diary No. 1178/CR/87

Date: 29.7.87

9c

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

ORDER SHEET

C.C. Application No. 40 of 1987

(A No. 21/87(F))

Applicant

A. Subbapathy

Advocate for Applicant

N.R. Naik.

Respondent

K.N. S. Reddy, Radhakrishna

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
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KSPVC/LHARM(A)

23.9.87.

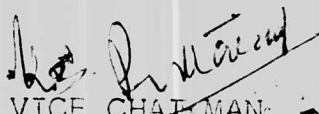
Order

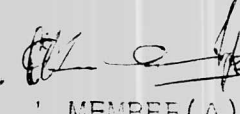
Learned counsel for the petitioner has filed a memo praying for permission to withdraw this petition.

Permission sought for is granted.


Contempt petition is rejected as withdrawn by the petitioner at the admission stage.




 VICE CHAIRMAN
 dms. 23/9/87


 MEMBER(A)
 23.9.87

- True copy -


 DEPUTY REGISTRAR
 CENTRAL ADMINISTRATIVE TRIBUNAL
 ADDITIONAL BENCH
 BANGALORE